Unstarred Questions

Due to the intensified actions against terrorism by the security forces, the terrorists have resorted to abduction of policemen and their family members on some occasions in order to de-motivate the forces. State/UT-wise details of such cases are not centrally maintained.

Government has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search operations to effectively deal with the challenges posed by the terrorist organisations.

Amendment/repeal of Articles 370 and 35A

1948. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is going to repeal Articles 370 and 35A;
- (b) if so, the reasons therefor;
- (c) whether repeal of these Articles in any way violate any United Nations regulation or any international obligation of the country; and
 - (d) if so, how will the same be mitigated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) At present, Article 370 is contained as a temporary provision with respect to the State of Jammu and Kashmir in Part XXI (Temporary, Transitional and Special Provisions) of the Indian Constitution.

At present, Article 35A is contained in the Constitution (Application to Jammu and Kashmir) Order, 1954 which was added through the Constitution Order issued by the President of India under Article 370.

Jammu and Kashmir is an integral part of India. Matters relating to the Constitution of India are internal and entirely for the Indian Parliament to deal with. No foreign government or organisation has any locus standi in the matter.

Linking of police stations of UP under CCTNS

†1949. SHRIMATI KANTA KARDAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has linked all the police stations throughout the country under Crime and Criminal Tracking Network and Systems (CCTNS) project;
 - (b) if so, the details thereof; and

[†] Original notice of the question was received in Hindi

(c) the details of interlinking of police stations in the State of Uttar Pradesh under CCTNS project?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Out of a total of 15832 police stations, a total of 14874 police stations in the country have been covered under CCTNS project. 20.10 crore records of crime/criminals are available at national level to police for investigation.

(c) All 1533 police stations are linked under CCTNS in the State of Uttar Pradesh.

Modernisation of paramilitary forces

1950. SHRI ELAMARAM KAREEM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by Government to modernise and improve efficiency of country's paramilitary forces;
- (b) the details of amount spent for buying state of the art arms and amunitions, new vehicles and availing other latest technology for the forces during last three years, category-wise;
- (c) whether it is a fact that the amount allocated for welfare of security personnels is negligible compared to the amount being spent for buying weapons;
- (d) which are the main countries from which India buys weapons for the paramilitary forces; and
 - (e) whether Government is able to meet all the requirement of the forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) Modernization of Central Armed Police Forces (CAPFs)/Assam Rifles (AR)/National Security Guard (NSG) is a continuous process as per their operational requirements. CAPFs/AR/NSG have been allocated funds for their modernization and improvement of efficiency through acquisition of latest state-of-art weapons, clothing, specialized vehicles and equipment.

- (b) An amount of ₹ 8593 crore was spent for buying state-of-art arms and ammunitions, new vehicles and availing other latest technology by CAPFs/AR/NSG during the last three years.
- (c) No, Sir. The Government has taken several steps for welfare of CAPFs personnel. It has been the constant endeavour of the Government to enhance the housing satisfaction for the CAPF personnel. An amount of ₹ 1765.60 crore was spent towards Residential Buildings for CAPFs during 2018-19.